



**Government of Jammu and Kashmir
Home Department, Civil Secretariat,
Jammu**

NOTIFICATION

Jammu, the 12th April, 2016

SRO/31 :-In exercise of the powers conferred by clause (o) of sub-section (1) of section 4 of the Code of Criminal Procedure, Samvat, 1989, and in partial modification of notification(s) issued on the subject, the Government hereby exclude the area of village Gaberpora Hawal from the jurisdiction of Police Station, Pulwama and include the same within the jurisdiction of Police Station, Rajpora of District Pulwama.

By order of the Government of Jammu and Kashmir.

Sd/-

(R.K.Goyal) IAS

Principal Secretary to the Government
Home Department

No.Home/PB-III/24/2015/

Dated:- 12 .04.2016

Copy to the:-

1. Financial Commissioner (Revenue).
2. Principal Secretary to Hon'ble Chief Minister, J&K.
3. Director General of Police, J&K, Jammu.
4. Divisional Commissioner, Kashmir.
5. Commissioner/Secretary to the Government, General Administration Department
6. Commissioner/Secretary to the Government, Department of Law, Justice and Parliamentary Affairs
7. Commissioner/Secretary to Government, Revenue Department.
8. Inspector General of Police, Kashmir Zone.
9. Deputy Commissioner, Pulwama.
10. Director, Archives, Archaeology and Museums, J&K.
11. Superintendent of Police, Pulwama.
12. General Manager Government Press, Jammu/Srinagar for publication in Government Gazette.
13. Incharge Website, Home Department.
14. SRO/Stock file.

(Mohammad Yaqoob Malik)

Under Secretary to the Government
Home Department